

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/479(CHE)/2023

PETITION NUMBER : IBA/895/2019

**NAME OF THE APPLICANT : Chandrasekhar Sagutoor (RP) of
Uthara Fashion Knitwear Ltd**

NAME OF THE RESPONDENT(S) : Radhakumari & 2 Others

UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. Bhagavath Krishnan for the RP / Applicant. Ld. Counsel Mr. Ashlyn Christo is present. Ld. Counsel Mr. Prithvi Raj for R2.

Rejoinder was filed on 28.03.2024.

Pleadings are complete.

List the application for **physical hearing on 27.06.2024** at the request of the **parties**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk